

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK) : (a) to (c) 'Kurumba' (where they are not Scheduled tribes) caste/community has been included in the Central List of Other Backward Classes for the State Tamil Nadu at Entry No. 84. The 'Kurumba' community as Scheduled Tribe has not been notified in the list of STs of Tamil Nadu. However, "Kurumbas community (in the Nilgiris district)" is listed at S.No.17 in the list of Scheduled Tribes of Tamil Nadu State.

As per the modalities approved by the Government on 15.06.1999 and further revised on 25.06.2012 for deciding claims for inclusion in, exclusion from and other modifications in the orders specifying Scheduled Castes and Scheduled Tribes lists, the proposal for inclusion of 'Kurumba' along with other communities by the Government of Tamil Nadu as synonym of 'Kurumans' Scheduled Tribes of Tamil Nadu was not supported by the Registrar General of India.

Reservation of castes in Uttarakhand

‡1515. SHRI MAHENDRA SINGH MAHRA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the name-wise list of the different castes found in Uttarakhand;
- (b) whether request has been received from the State to extend reservation to some more castes;
- (c) if not, whether Government would accept the request of the State Government;
- (d) whether all the reserved castes of the State are getting the benefit of reservation as per separate proportion;
- (e) if so, the caste-wise list of tribes getting the benefit of reservation; and
- (f) the details of the number of households and population of Vanrawat caste in the State for the last ten years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT) : (a) List of castes notified as Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in relation to the State of Uttarakhand is given in the Statement (*See below*)

‡ Original notice of the question was received in Hindi.

(b) Proposal to specify some castes as Scheduled Caste has been received from Government of Uttarakhand.

(c) Does not arise.

(d) and (e) As per the extant reservation policy in the matter of appointment by direct recruitment to civil posts and civil services on all India basis by open competition, there is a reservation of 15 per cent for the members of Scheduled castes, 7.5 per cent for the members of Scheduled Tribes and 27 percent for the members of the Other Backward Classes.

(f) Caste wise enumeration is done during decadal census in respect of SCs and STs only. Vanrawat does not figure in the list of SCs or STs of Uttarakhand.

Statement

Castes notified as SCs/STs and OBCs in Uttarakhand

A. List of Scheduled Castes/Scheduled Tribes of Uttarakhand

Scheduled Castes

1. Agariya	2. Badhik
3. Badi	4. Baheliya
5. Baiga	6. Baiswar
7. Bajaniya	8. Bajgi
9. Balahar	10. Balai
11. Balmiki	12. Bangali
13. Banmanus	14. Bansphor
15. Barwar	16. Basor
17. Bawariya	18. Beldar
19. Beriya	20. Bhantu
21. Bhuiya	22. Bhuyiar
23. Boria	24. Ghamar, Dhusia, Jhusia, Jatava
25. Chero	26. Dabgar

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| 27. Dhangar | 28. Dhanuk |
| 29. Dharkar | 30. Dhobi |
| 31. Dom | 32. Domar |
| 33. Dusadh | 34. Gharami |
| 35. Ghasiya | 36. Gond |
| 37. Gual | 38. Habura |
| 39. Hari | 40. Hela |
| 41. Kalabaz | 42. Kanjar |
| 43. Kapariya | 44. Karwal |
| 45. Khairaha | 46. Kharwar (excluding Benbansi) |
| 47. Khatik | 48. Khorot |
| 49. Kol | 50. Kori |
| 51. Korwa | 52. Lalbegi |
| 53. Majhwar | 54. Mazhabi |
| 55. Musahar | 56. Nat |
| 57. Pankha | 58. Parahiya |
| 59. Pasi, Tarmali | 60. Patari |
| 61. Saharya | 62. Sanaurhiya |
| 63. Sansiya | 64. Shilpkar |
| 65. Turaiha | |

Scheduled Tribes

1. Bhotia
2. Buksa
3. Jaunsari
4. Raji
5. Tharu

(B) Central list of OBCs for the State of Uttarakhand

1. Rai-Sikh (Mahatam)
2. Gorkha (excluding Brahmins and Kshatriya)
3. Gada
4. Ranwalta Jaunpuri Community
5. Aheria/Aheriya
6. Ahir, Yadav
7. Arakh, Arakvanshiya
8. Atishbaz, Darugar
9. Bairagi
10. Banjara, Mukeri, Rankia/Mekrani
11. Barhai, Badhai, Viswakarma, Ramgarhia
12. Bari (Those who are not SCs)
13. Bind
14. Biyar
15. Bhand
16. Bhar
17. Bhathara
18. Bhurji, Bharbhuj, Bharbhunja, Bhooj, Kandu
19. Bot (does not include "Bhotia" who are already in the List of ST)
20. Chhipi, Chhipe
21. Chikwa, Kassab, Quraishi, Kasai, Qassai, Chak
22. Dafali
23. Darzi
24. Dhivar, Dhiver

25. Dhobi (other than those who are already Included in the list of SCs)
26. Dohar
27. Faqir
28. Gaderia
29. Gaddi, Ghosi
30. Gini
31. Gosain
32. Gujar
33. Hajjam (Nai), Salmani, Nai, Sain (Nai)
34. Halalkhor, Hela, Lalbegi (other than those who are included in the list of SCs)
35. Halwai
36. Jhoja
37. Jogi
38. Kachhi, Kachhi-Kushwaha, Shakya
39. Kahar, Tanwar, Singhariya
40. Kalal, Kalwar, Kalar
41. Kasgar
42. Kasera, Thathera, Tamrakar, Kalaikar
43. Kewat or Mallah
44. Khumra, Sangtarash, Hansiri
45. Kisan
46. Koeri, Koiri
47. Koshta/Koshti
48. Kumhar, Prajapati

49. Kunjra or Rayeen
50. Kurmi, Kurmi-Sainthwar/Kurmi-Mall
51. Kuthaliya Bora (Belonging to Almora, Pithoragarh, Bageswar and Nainital Distts.)
52. Lodh, Lodha, Lodhi, Lodhi-Rajput
53. Lohar, Luhar, Saifi
54. Lohia, Noniya, Luniya, Gole Thakur, Nunere
55. Madari
56. Mali, Saini, Baghban
57. Manihar, Kacher, Lakher, Lakhera (Excluding Lakhera sub-caste of Brahmans in Tehri Garhwal region), Churihar
58. Marchha
59. Mewati, Meo
60. Mirasi
61. Mochi (excluding those who are included in the list of SCs)
62. Momin, Ansar, Ansari, Julaha
63. Murao or Murai, Maurya
64. Muslim Kayastha
65. Naddaf, Dhunia, Mansoori, Behna, Kandere, Kadere, Pinjara
66. Nalband, Sais
67. Naqqal
68. Nayak
69. Nut (excluding those who are included in the list of SCs)
70. Patwa, Patua, Pathar (excluding Agarwala, Deobansi, Kharewal or Khandelwal who are sub-caste of Baniya and Kharwar who claim to the rank of Rajput), Tatwa

71. Raj (Memar)
 72. Rangrez, Rangwa
 73. Saqqa-Bhisti, Bhisti-Abbassit
 74. Sheikh Sarvari (Pirai), Peerahi
 75. Sonar, Sunar
 76. Tamoli, Barai, Chaurasia
 77. Teli, Samani, Rogangar, Teli Malik (Muslim), Teli Sahu, Teli Rathore
 78. Unai Sahu
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Task force to address issues of transgender community

1516. SHRI MOHD. ALI KHAN :

SHRIMATI T. RATNA BAI :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether Government has set up task force to address issues of transgender community; and

(b) if so, the details thereof and work done so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT) : (a) Yes, Sir.

(b) An Expert Committee has been constituted vide Order dated 22nd October, 2013, in the Ministry for making an in-depth study of the problems being faced by Transgender Community and suggest suitable measures to ameliorate their problems. The committee has been requested to submit its report/recommendations within three months of its constitution. The Committee has held two meetings so far.

Exploitation of dalits and deprived sections

1517. SHRIMATI T. RATNA BAI :

SHRI MOHD. ALI KHAN :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether it is a fact that the exploitation of the Dalits and deprived sections is taking place in the country;